

**National Company Law Appellate Tribunal, New Delhi**

**Company Appeal (AT) No.61 of 2020**

**IN THE MATTER OF:**

**M/s Singhal Finstock (P) Ltd.**

**...Appellant**

**Vs.**

**M/s ITC Ltd.**

**...Respondent**

**Present:**

**For Appellant: Mr. Hari Om Maheshwari, Mr. Ravi Prakash and  
Mr. IC Singhal, Advocates.**

**For Respondent: Mr. Gaurav Mahajan, Mr. Abhinav Tandon and  
Ms. Prerita Aggarwal, Advocates.**

**ORDER**

**(Through Virtual Mode)**

**11.11.2020:** It is represented on behalf of the Respondent that on 08.10.2020 Vide Diary No. 22575 of 2020, the Reply was filed before the Office of the Registry.

Hence, the Office of the Registry is required to trace the Reply of Respondent and to keep it among the instant file, well before the next date of hearing. For filing of 'Rejoinder' of the Appellant at request, the matter is adjourned to **18.12.2020**. The Office of the Registry is directed to receive the copy of the 'Rejoinder' to be filed by the Appellant.

**[Justice Venugopal M.]  
Member (Judicial)**

**[Kanthi Narahari]  
Member (Technical)**

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